

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 95(ND)/2014

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY: Ashish Gaur Vs. Siddhant Stores Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner(s):** Mr. Ankit Shah, Advocate

**For the Respondent(s):** None

**ORDER**

Arguments heard.

Notice be issued to the ROC to file copies of all statutory compliances made by the Respondent company till date.

To come up on 23<sup>rd</sup> January, 2018.

-8-d-1

**(S. K. Mohapatra)**  
**Member (T)**

-8-d-1

**(Ina Malhotra)**  
**Member (J)**